

IN THE COURT OF SHRI DINESH KUMAR,
CHIEF METROPOLITAN MAGISTRATE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI
Cause List for 23.01.2021

PP Saab	Shri Pradeep Kumar	9999870056	pradeepbijnor960@gmail.com
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Asstt. Ahlmad	Mrs. Mamta Garg	8810485700	
Asstt. Ahlmad	Ms. Indu Sidharth	9811272004	

PENDING APPLICATIONS

Sl.	FIR No.	PS	U/s	Title	Purpose
1	144/20	Gokal Puri	147/148/149/ 380 IPC	State Vs. Ashok @ Akash 8178514061 rajeshsharmag216@gmail.com	Bail
2	207/20	Crime Branch	419/420/471/ 120 B IPC	State Vs. Kashish Kumar 9810009734 anupamsharmaadvocate@hotmail.com	Application U/s 437 Cr.P.C.

FRESH APPLICATIONS

1	136/20	Dayal Pur	147/148/149/ 427/436 IPC	State Vs: Dildar 9811456530 parvindersingh161@gmail.com	Application U/s 437 Cr.P.C.
2	99/20	Dayal Pur	147/148/149/ 436 IPC	State Vs. Dildar 9811456530 parvindersingh161@gmail.com	Application U/s 437 Cr.P.C.